

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 514 of 2018

IN THE MATTER OF:

Vivek Kamboj & Anr.Applicants

Versus

Union of India & OthersRespondents

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Filed by:

Additional Commissioner,
Municipal Corporation, Gurugram
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Vivek Kamboj & Anr.

..... Applicants

Versus

State of Haryana & Anr.

..... Respondents

**SUPPLEMENTARY REPORT ON BEHALF OF MUNICIPAL
CORPORATION GURUGRAM IN COMPLIANCE OF ORDER
DATED 19.11.2019.**

MOST RESPECTFULLY SHOWETH:

I, Mahabir Parsad, HCS, Additional Commissioner – III, Municipal Corporation, Gurugram do hereby solemnly affirm and declare as under:

1. That Municipal Corporation, Gurugram has filed Action Plan and Progress Report on 21.01.2020 mentioning therein the action plan

for treatment of legacy waste in scheduled timeline and progress report till 15.01.2020 in compliance of direction of this Hon'ble Tribunal. The contents of the same may kindly be read as part and parcel of present report as those are not being repeated herein for sake of brevity.

2. The work order of two trommels have been issued whereas for one trommel the foundation stage for installation is almost complete. Further to expedite the process for installing more trommels, answering respondent has initiated, the process to float EOI for treatment of legacy waste in time bound manner by involving more agencies/contractors. The process of which will be completed within 2 months.
3. That answering respondent for legacy waste till date has bio remediated around 25,000 metric tonne and around 45% of volume reduction is achieved. Further around 16,000 metric tonne of waste is ready for Bio-mining and out of which 1913 metric tonne has been processed through trommel.
4. That for the fresh waste till date around 26,873 metric tonne has been stabilized through bio-remediation and around 40-45% of volume reduction is achieved. Further around 15000 metric tonne of waste is ready for Bio-mining and out of which 3500 metric tonne has been processed through trommel.

In view of above, it is submitted that Municipal Corporation, Gurugram is taking sincere efforts to comply direction of this Hon'ble Tribunal. It is further undertaken to comply with the directions passed by this Hon'ble Tribunal.



Mahabir Parsad, HCS
Additional Commissioner III,
Municipal Corporation, Gurugram

Place : Gurugram

Date : 18.02.2020